

GOVERNMENT OF INDIA
MINISTRY OF MINORITY AFFAIRS
RAJYA SABHA
UNSTARRED QUESTION NO- 2678
ANSWERED ON- 16/03/2026

PENDING STATE PROPOSALS AND FUND ALLOCATION UNDER PMJVK

2678. SHRI A.A.RAHIM:

Will the Minister of MINORITY AFFAIRS be pleased to state:-

- (a) total number of proposals received from State Governments under the PMJVK during the last five years, State-wise and year-wise, and the number of proposals currently pending for approval;
- (b) the State-wise details of funds received by the respective State Governments under PMJVK against their demands;
- (c) the number of proposals submitted by Government of Kerala that are pending approval, along with the total financial outlay involved;
- (d) the reasons for the delay in approving the proposals submitted by Government of Kerala; and
- (e) whether Government proposes to approve the pending proposals by Government of Kerala?

ANSWER

THE MINISTER OF MINORITY AFFAIRS

(SHRI KIREN RIJIJU)

- (a) The State-wise and year-wise details of proposals received from State Governments/UT Administrations during the last five years under the Pradhan Mantri Jan Vikas Karyakram (PMJVK) are placed at **Annexure-I**. At present, no proposals received from States/UTs during the last five years are pending in the Ministry for consideration.
- (b) Funds under PMJVK are released to the States/UTs after assessment of their physical and financial progress, including the pace of expenditure, submission of Utilization Certificates (UCs) and Quarterly Progress Reports (QPRs) to the Ministry. The State/UT-wise details of funds released during the last five years and the current year under PMJVK are placed at **Annexure-II**.
- (c) to (e) Ministry has received 42 project proposals amounting to Rs. 398.36 crore from the Government of Kerala through the PMJVK Portal on 30.01.2026. These proposals are currently under examination in the Ministry in accordance with the provisions of the scheme guidelines. The proposals are evaluated on their merits, including compliance with the scheme guidelines, availability of funds, and submission of Utilization Certificates by the State Government, wherever applicable.

ANNEXURE REFERRED TO POINT (A) IN REPLY TO RAJYA SABHA UNSTARRED QUESTION NO. 2678 FOR ANSWER ON 16.03.2026 REGARDING “PENDING STATE PROPOSALS AND FUND ALLOCATION UNDER PMJVK” ASKED BY SHRI A.A.RAHIM .

State-wise and year-wise details of proposal received from the State Governments during the last five years under the PMJVK

State/UT Name	Financial Year				
	2020-21	2021-22	2022-23	2023-24	2024-25
Andaman & Nicobar	2	0	0	0	0
Andhra Pradesh	5	0	0	0	0
Arunachal Pradesh	37	6	0	448	853
Assam	48	0	1	0	17
Bihar	15	0	3	0	0
Chhattisgarh	2	0	0	0	0
Delhi	1	0	0	0	1
Gujarat	72	0	0	0	0
Haryana	65	0	0	0	0
Himachal Pradesh	0	0	0	19	54
Jammu & Kashmir	0	0	0	0	861
Jharkhand	13	0	3	0	0
Karnataka	41	5	0	38	21
Kerala	22	19	0	0	6
Ladakh	1	0	0	7	4
Madhya Pradesh	10	0	0	12	0
Maharashtra	923	3	4	0	63
Manipur	90	0	0	0	16
Meghalaya	1	1	0	12	
Mizoram	74	7	0	1	400
Nagaland	5	0	0	66	39
Odisha	2	0	0	0	0
Pondicherry	4	0	0	0	20
Punjab	1	2	0	3	2
Rajasthan	72	6	348	329	793
Sikkim	180	20	0	857	24
Tamilnadu	6	62	1	0	210
Telangana	10	0	0	0	0
Tripura	7	5	0	0	1
Uttar Pradesh	105	15	10	25	285
Uttarakhand	20	0	0	28	0
West Bengal	210	7	4	0	0
Grand Total	2044	158	374	1845	3670

ANNEXURE REFERRED TO POINT (B) IN REPLY TO RAJYA SABHA UNSTARRED QUESTION NO. 2678 FOR ANSWER ON 16.03.2026 REGARDING “PENDING STATE PROPOSALS AND FUND ALLOCATION UNDER PMJVK” ASKED BY SHRI A.A. RAHIM .

States/UTs wise details of funds released during the last five years and current year under PMJVK

Sl. No	Name of States/ UTs	2020-21 (Rs. in Lakh)	2021-22 (Rs. in Lakh)	2022-23 (Rs. in Lakh)	2023-24 (Rs. in Lakh)	2024-25 (Rs. in Lakh)	2025-26 (Rs. in Lakh)	Mother Sanctions issued as per SNA Sparsh 2025-26 (Rs. in Lakh) as on 05.03.2026
1.	Assam	7148.95	15999.31	—	—	12900.00	15000.00*	5900.00
2.	Arunachal Pradesh	1804.58	2137.58	—	—	7300.00	—	5500.00
3.	Andhra Pradesh	5676.74	689.91	—	—	—	—	2000.00
4.	Andaman & Nicobar Island	4.8	49.49	—	875.00	—	—	—
5.	Bihar	384.905	621.89	—	—	—	—	500.00
6.	Chhattisgarh	228.57	100.8	—	—	—	—	500.00
7.	Delhi	—	—	—	—	—	—	50.00
8.	Gujarat	1329.77	—	—	—	—	—	250.00
9.	Himachal Pradesh	—	—	—	—	500.00	—	5000.00
10.	Haryana	—	1378.5	—	—	—	—	500.00
11.	Jammu & Kashmir	—	—	—	—	—	—	500.00
12.	Jharkhand	188.82	2613.7	—	—	—	—	500.00
13.	Karnataka	4117.02	3514.32	—	2333.75	10200.00	—	4200.00
14.	Kerala	—	4269.08	—	—	—	—	1700.00
15.	Ladakh	—	—	—	306.00	1292.00	—	—
16.	Manipur	8956.45	18605.57	—	1875.00	5000.00	6000.00	2500.00
17.	Meghalaya	—	7725.15	—	—	—	—	3650.00
18.	Mizoram	2881.18	5841.39	—	1000.00	6319.00	10500.00	2000.00
19.	Madhya Pradesh	10749.91	154.8	—	—	—	—	2000.00
20.	Maharashtra	5926.54	3954.72	—	—	2000.00	6000.00	3500.00
21.	Nagaland	9077.63	1442.02	—	—	5600.00	11000.00	3500.00
22.	Odisha	500.00	2165.00	—	—	—	—	1500.00
23.	Punjab	—	—	10457.70	—	—	—	500.00
24.	Rajasthan	4180.084	2461.31	—	—	2350.00	—	1600.00
25.	Sikkim	1042.39	19541.61	—	2625.00	12373.00	15000.00	5174.00
26.	Telangana	—	2079.07	—	—	—	—	2000.00
27.	Tripura	506.69	649.29	—	—	1750.00	—	900.00
28.	Tamil Nadu	856.43	18118.77	—	—	7013.00	12576.00	2500.00
29.	Uttar Pradesh	9832.401	737.67	—	3500.00	—	25000.00	500.00
30.	Uttarakhand	2966.82	1575.68	—	1896.00	9900.00	—	1000.00
31.	West Bengal	20737.26	3852.8	—	—	—	—	10500.00

* The state of Assam has returned funds of Rs. 16388.00 Lakh.